

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.25
C.P. (IB) No.129/BB/2023

IN THE MATTER OF:

M/s. Masa Concrete Plants India Pvt. Ltd.
Vs.
ROC, Karnataka

... Petitioner
... Respondent

Order under Section 59(7) of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : None

ORDER

1. None appeared for the Petitioner. List the case on **07.06.2024.**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)